

**GOVERNMENT OF INDIA  
FINANCE  
LOK SABHA**

UNSTARRED QUESTION NO:3747  
ANSWERED ON:27.04.2012  
QUESTION SERVICE TAX EVASION  
Thakor Shri Jagdish

**Will the Minister of FINANCE be pleased to state:**

- (a) the details of complaints regarding service tax evasion made against Ghaziabad Municipal Corporation to the Ghaziabad Commissionerate during the years 2009-10 and 2010-11;
- (b) whether any action has been taken on the basis of these complaints;
- (c) if so, the details thereof and if not, the reasons therefor; and
- (d) whether the collection of service tax is being delayed and irregularities are being committed in connivance with service tax officers / staff despite having relevant information with them and if so, the details thereof?

**Answer**

MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI S. S. PALANIMANICKAM)

- (a)to(d) : The information is being collected and will be laid on the Table of the House.